

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No. 3005/2015

M/S. KKK HYDRO POWER LIMITED

Appellant(s)

VERSUS

HIMACHAL PRADESH STATE ELECTRICITY
BOARD LIMITED AND OTHERS

Respondent(s)

(IA No. 61816/2025 - EARLY HEARING APPLICATION)

Date : 29-08-2025 This matter was called on for pronouncement of
judgment today.For Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Raj Kumar Mehta, AOR
Ms. Himanshi Andley, Adv.
Ms. Srishti Khindaria, Adv.

For Respondent(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

Mr. Anand K Ganesan, Adv.
Mr. Nikunj Dayal, AOR
Mr. Amal Nair, Adv.
Ms. Shivani Verma, Adv.
Mr. Pramod Dayal, Adv.

Hon'ble Mr. Justice Sanjay Kumar pronounced the judgment of
the Bench comprising His Lordship and Hon'ble Mr. Justice N.V.
Anjaria.

In terms of the signed reportable judgment, the appeal is
dismissed.

I.A. No. 4/2016 is allowed. Registry to carry out necessary
amendment in the cause title.

Other pending applications, if any, shall stand dismissed.

(DEEPAK GUGLANI)

AR-cum-PS

(signed reportable judgment is placed on the file)

(PREETI SAXENA)

COURT MASTER (NSH)